

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI):

(a) No, Sir.

(b) A statement is given below.

STATEMENT

The Government of India has taken the following steps to revive and promote the studies of Sanskrit in India.

The Ministry of Human Resource Development has been implementing a number of programmes for the development, promotion and propagation of Sanskrit including Pali and Prakrit. These programmes are either directly implemented or for their implementation financial support is provided to Voluntary Organisations, Institutions and Individuals. Financial Assistance is given to States, Voluntary Organisations and Institutions for the provision of Scholarships to students enrolled in various Sanskrit, Pali and Prakrit courses. The grants-in-aid provided by this Ministry covers the following items :

- (1) Voluntary Sanskrit Organisations engaged in propagation and development of Sanskrit.
- (2) Production of Sanskrit literature.
- (3) Establishment of Adarsh Sanskrit Pathashalas.
- (4) Awards of Scholarships for Post-matric students in Sanskrit, National Scholarships for students pursuing Shastri and Acharya courses and research scholarships to the Products of traditional Pathashalas.
- (5) Grants-in-aid to Voluntary Bodies and Research Institute for publication of rare Sanskrit manuscript.
- (6) Preservation of the tradition of Vedic recitations.
- (7) Financial Assistance to the Pandits who are in indigent circumstances.

(8) Provision of facilities for teaching of Sanskrit in Secondary Schools and modernisation of Sanskrit Pathashalas.

(9) Award of scholarships to the students studying Sanskrit in Higher Secondary Schools and also grants of Financial Assistance to any proposal received from the State Governments for popularising the Sanskrit language.

(10) Utilisation of services of eminent Sanskrit scholars in Voluntary Sanskrit Organisations in order to preserve the indepth study of Shastric subjects.

(11) Award of Certificate of Honour to the eminent Sanskrit scholars who have dedicated their lives for the cause of Sanskrit.

(12) Grant of Financial Assistance to the registered Academic Organisations who conduct special orientation course to the product of traditional Sanskrit Pathashalas/Institutions.

This Ministry has also set up an Autonomous Organisation, namely, Rashtriya Sanskrit Sansthan which is engaged in the activities of prop gating, popularising and developing the Sanskrit education in India and abroad. This Ministry also organises every year an All India Vedic Convention and All India Sanskrit Elocution Contest in different parts of the country to make Sanskrit popular among the masses.

Eye Camps Run by Charitable Organisations

163. SHRI T. BASHEER :

PROF. RAMKRISHNA MORE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) Whether the attention of Government has been drawn to press reports regarding Eye Camps run by Charitable organisations in different parts of the country found responsible for a large number of persons losing their vision due to negligence and lack of proper care ;

(b) whether Government have collected any information in this regard and if so, the details about such camps held during the

last two years, number of persons who lost their eye, the financial irregularities if any ; and

(c) the steps Government propose to take to regulate the working of such camps?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir.

(b) Recently it was reported in the Press that two camps one in Khurja and Muradabad — were held. It was alleged that some persons had gone blind in the Khurja camp and that some persons allegedly developed complications after operations in the Muradabad camp. The State Government have been requested to investigate the matter. In an earlier such case reported from Jahanabad in Bihar State, the matter was investigated by the Central team and three persons were observed to have gone blind and complication rate of 23.4% was assessed. No reports of financial irregularities have been reported to the Centre.

(c) Guidelines for conducting eye camps have been laid down and instructions are being repeatedly issued to the State Governments to see that these guidelines are strictly adhered to.

International Airports equipped with X-Ray and other Machines

164. SHRI BRAJAMOHAN MOHANTY: Will the Minister of TRANSPORT be pleased to state :

(a) which of the International Airports in the country are yet to be equipped with X-Ray and other modern machines on the pattern of Delhi Airport; and

(b) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). All the four international airports at Delhi, Bombay, Calcutta and Madras are equipped with X-Ray machines for hand baggage screening. Seven larger X-Ray machines for screening of incoming baggage by Customs Department have been installed at Delhi and four at Bombay airports. These machines

have been installed on behalf of Customs Department. Similar machines will also be provided at Calcutta and Madras airports and also at the Cargo Terminals at Delhi and Bombay airports.

Introduction of Express check-in counters For Jet flight passengers

165. SHRI K. V. SHANKARA GOWDA : Will the Minister of TRANSPORT be pleased to state :

(a) whether with a view to providing efficient service, Indian Airlines has introduced express check-in counters for all jet flight passengers ;

(b) if so, whether the Indian Airlines has also decided to implement the suggestions made by the Second Regional Advisory Committee ;

(c) if so, how many of the suggestions made by the Advisory Committee have been implemented so far ; and

(d) whether Indian Airlines has also decided to provide more security pickets on the roads leading to the Terminal 2 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Indian Airlines has introduced separate check-in counters for all airbus flights, except at Srinagar, for passengers travelling with cabin/hand baggage only.

(b) and (c) . Five suggestions made by the 2nd Regional Advisory Committee in its meeting on the 10th May, 1986 have been accepted by Indian Airlines and are in process for implementation.

(d) No, Sir. The question of providing adequate security pickets on the road leading to the Terminal II at Delhi has, however, been taken up by the International Airport Authority of India with the Commissioner of Police.

Recovery of dues from shipping companies by shipping development fund committee

166. SHRI V. S. KRISHNA IYER : Will the Minister of TRANSPORT be pleased to state :